

*A. Mishra*  
*29-7*

By Speed Post/E-mail

**HIGH COURT OF ORISSA: CUTTACK**

No: 8866 (30)  
XXIX- 08/2011 (P.F.)

FROM

SHRI A. MISHRA,  
SPECIAL OFFICER (ADMINISTRATION).

TO

THE DISTRICT & SESSIONS JUDGE (ALL).

Cuttack, dated 29<sup>th</sup> July, 2019.

SUB: Circulation of Advertisement.

Sir,

In continuation to Court's Letter No. 8079 (30) dated 10.07.2019 and in enclosing herewith a copy of E-mail received from the Director (Admin and A2J) Deptt. of Justice, Ministry of Law and Justice, Jaisalmer House, 26, Mansingh Road, New Delhi, I am directed to intimate that the last date for submission of online application for the post of Nyaya Mitra has been extended up to 31.07.2019. I am therefore directed to request that this may be displayed in Notice Boards of the Courts and DLSAs and uploaded in the websites of all the District Courts for ensuring its wide publicity. That apart, all the District Magistrate-cum-Collectors of your respective districts may also be provided with a copy of the E-mail with a request to give it wide publicity.

Yours faithfully,

*A. Mishra*  
*29.7.19*

Encl :- As Above

Special Officer (Administration)

Memo No. 8867 Date: 29.07.2019

Copy forwarded to the Member Secretary, OSLSA, Cuttack for information and necessary action.

*A. Mishra*  
*29.7.19*

Special Officer (Administration)

Memo No. 8868 Date: 29.07.2019

Copy forwarded to the Central Project Coordinator, Orissa High Court, Cuttack with a request to upload the advertisement in the Court's website.

*A. Mishra*  
*29.7.19*

Special Officer (Administration)

Copy to the Notice Board of the Court

To: Radha Krishna Pattanaik <rg.orihc@indiancourts.nic.in>  
Cc: SHAILESH SHRIVASTAVA <dirj1-doj@gov.in>

Dear Sir,

Please refer to my previous mail dated 04<sup>th</sup> July 2019 regarding publication of notification for the engagement of 93 Nyaya Mitras in 93 district courts and 7 Nyaya Mitra in 7 High Courts in the States of Uttar Pradesh, Bihar, Maharashtra, Gujarat, Rajasthan, West Bengal and Odisha under Access to Justice Scheme. They shall facilitate the High Court & District Judiciary in reduction of 10 year old cases. **Detailed terms & references and online application form is available at [www.nyayamitra.com](http://www.nyayamitra.com)** For this process, you were requested for support and coordination in widespread of engagement notification upto the areas under your jurisdiction.

Last date of online application submission was 15th July 2019 which has subsequently been extended till 31st July 2019 in order to get better response. Information of extension was already uploaded in the Nyaya Mitra and departmental website.

You are requested to take appropriate action to give wide publicity of the advertisement through notice boards at High Court, District Courts and DLSA level or any other method as deemed fit.

Regards,

(Shailesh Shrivastava)  
Director (Admin & A2J )  
Deptt of Justice,  
Jaisalmer House, 26, Mansingh Road, New Delhi-01

011-23072135

SO (CA)  
MAM  
26.7.19

Sup. Appt  
Amit  
26.7.19